

Central Administrative Tribunal Lucknow Bench Lucknow.

O.A. No.. 299/2006.

Dated 3-4-2007

**Hon'ble Mr. S. K. Dhal, Member(J)**

Kandhai Lal Dhanuk , aged about 30 years son of late Ram Asrey,  
Resident of Langara Sai Parao, Chhitawapur, Lucknow.

Applicant.

By Advocate Shri A.P. Singh.

Versus

1. Union of India, through Secretary, Department of Mines and Minerals, Government of India New Delhi.
2. Director General, Geological Survey of India, Northern Region, Sector E, Aliganj, Lucknow.
3. Dy. Director General, Geological Survey of India, Northern Region, Sector E, Aliganj, Lucknow.

Respondents.


By Advocate: Shri S. P. Singh for Shri Z.A. Khan

**ORDER (ORAL)**

**By Hon'ble Shri S.K.Dhal, Member (J)**

Learned counsel for applicant Sri A.P.Singh and Sri S.P.Singh B/h  
for Sri M.A. Khan for respondents is present.

2. The applicant has filed the O.A. challenging the order dated 5.4.2006 (Annexure -1) under which the prayer for compassionate appointment of the applicant has been turned down. It is submitted by the counsel for applicant that when the applicant is eligible for compassionate appointment, there is no justification for the respondents to reject his prayer for compassionate appointment.
3. Without going into the merit of the case, I am of the view that ends of justice <sup>are</sup> would be met, if the respondents <sup>is</sup> directed to consider the case of the applicant for compassionate appointment when the vacancy arise in future and he should be given first preference.
4. O.A. is disposed of as above without any order as to costs.

  
Member (J)

HLS/-